

Railway Dues

661. SHRI RAM NAIK : Will the Minister of RAILWAYS be pleased to state :

(a) whether a large sum is due from the Union Government in respect of the expenses incurred for the twelve SRPF companies deputed to New Delhi for the internal security duty from May 1990 to April 1993;

(b) if so, the details thereof; and

(c) the reasons for holding the payment so far and the steps being taken to remit the dues?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). There is no company with the nomenclature of SRPF of the Railways. However, regarding Maharashtra SRPF (State Reserve Police Force), the answer is in the affirmative. The Maharashtra Government had requested for reimbursement of dues to the tune of Rs. 16,85,12,036/- from the Government of NCT of Delhi (Rs. 4,92,54,831/- and Rs. 11,92,57,205/-) in respect of 12 MSRPF which remained at the disposal of Delhi Police for assisting Law and Order duties during May 1990 to April 1993.

(c) The claims amounting to Rs. 4,92,54,831/- for the period from 12/90 to 2/93 have already been paid to the Director General of police, Maharashtra State, Mumbai on 21.3.96.

Another claim of Rs. 11,92,57,205/- for the period from 2.5.90 to 9.2.93 was received from the Government of Maharashtra on 27.10.95 but payment could not be made during the last financial year 1995-96 due to shortage of funds. Now, the expenditure sanction of the Government of NCT of Delhi has been received and the payment will be made after 31.7.96 because the Legislative Assembly of Delhi had imposed the condition that the total expenditure will not exceed the 1/3rd limit of total sanctioned budget upto 31.7.96.

Tariff Structure

662. DR. LAXMINARAYAN PANDEY : Will the Minister of RAILWAYS be pleased to state :

(a) whether World Bank has suggested for an end to "micro-management" of the railways by the Parliament and Chief Executive of International Union of Railways has expressed the view that tariff structure of Indian Railways be revised to end the present system of cross-subsidisation of passengers by freight traffic and passenger fares need to be the actual fare; and

(b) if so, the facts in this regard and Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). World Bank in its report on "The Indian Transport Sector

- Long Term Issues" has suggested that the railways should become a semi autonomous public corporation with a detailed terms of reference approved by Parliament. It has also been suggested that the railways should not be subject to daily scrutiny of the details of operation and investment decisions.

On the issue of cross-subsidisation, the Chief Executive of International Union of Railways (IUC), in an interview with The Times of India, had stated that cross-subsidisation of passenger traffic by freight traffic should be done away with and the passenger fares need to be raised to the actual cost of providing the service.

There are only suggestions of the World Bank and the Chief Executive of IUC and Government has no proposal under consideration for implementing them at this stage.

(Translation)

Animal Husbandry & Dairying in Rajasthan

663. PROF. RASA SINGH RAWAT : Will the Minister of ANIMAL HUSBANDRY & DAIRYING be pleased to state :

(a) the Central schemes implemented in Rajasthan for the Development of animal husbandry and dairying during the last three years;

(b) the amount provided by the Government for these schemes separately during each of the last three years;

(c) whether new techniques have been developed in these fields by the National Agriculture Research Council or any other such research institute.

(d) if so, the details thereof;

(e) the steps taken to extend information to the concerned people and to encourage them; and

(f) the efforts being made by the Government to check the continuous fall in the number of various animals?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (DR. RAGHUVANSH PRASAD SINGH) : (a) and (b). List of Central Centrally Sponsored Schemes being implemented in Rajasthan and the amount released for these schemes during the last three years is given in the enclosed statement-I.

(c) to (e). Details are given in enclosed Statement-II.

(f) As per latest livestock census no decline in livestock population has been observed in the State of Rajasthan.